

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

C.P. (I.B) No.167/9/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.09.2020**

**Name of the Company:**

D-Star Traffic Solution  
V/s  
Vishal Infra Global Pvt Ltd

**Section:**

Section 9 of the Insolvency and Bankruptcy Code

**ORDER**

Learned CS Mr. Manish Buchasiya appeared for the Operational Creditor.

Learned Counsel Mr. Tirth Nayak appeared for the Corporate Debtor.

Both of them submit that matter is settled.

Learned Counsel for the Operational Creditor filed withdrawal purshis.

Withdrawal is permitted. Matter stands withdrawn and disposed of.

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 15th day of September, 2020